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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO (COMM) 114/2024, CM APPL. 34224/2024 & CM APPL. 34226/2024

MOLD TEK PACKAGING LIMITED

.....Appellant

Through: Mr. Jayant K. Mehta, Sr. Adv. with Mr. Ashutosh Kumar, Mr. Vinod Chauhan, Ms. Radhika Pareva, Ms. Yagya Passi, and Mr. Rajat Dinha, Advs.

versus

PRONTON PLAST PACK PVT. LTD.Respondent Through: Mr. Vikas Khera, Mr. Lalit Ambastha, Ms. Sneha Sethia, Mr. Yash Sharma and Mr. Subham Rathore, Advs.

+ FAO(OS) (COMM) 185/2024, CM APPL. 48043/2024 & CM APPL. 48045/2024
IDEAL TECHNOPLAST INDUSTRIES LIMITED & ORS.Appellants

Through: Ms. Malvika Trivedi and Mr. J. Sai Deepak, Sr. Advs. with Mr. Vikas Khera, Ms. Sneha Sethia, Mr. Yash Sharma and Mr. Janendra, Advs.

versus

MOLD-TEK PACKAGING LIMITEDRespondent
Through: Mr. Kunal Tandon, Sr. Adv.
with Mr. Ashutosh Kumar, Mr. Vinod
Chauhan, Ms. Radhika Pareva, Ms. Yagya
Passi and Ms. Natasha, Advs.

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE AJAY DIGPAUL

> ORDER 03.07.2025

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- 1. At first call, these matters were passed over. At second call, they have reached at 4.30 pm. It is not possible to take up these matters today.
- **2.** Re-notify on 11 July 2025 in the supplementary list.
- 3. Interim order(s), if any, to continue till the next date of hearing.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 3, 2025/AR

Click here to check corrigendum, if any